

**IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 124**  
**(CAA)-43(PB)/2019**

**IN THE MATTER OF:**

Crimson Commodity Ltd. and  
Pluto Financial Services Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 24.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. Ravi Mohan & Mr. Akhilesh, Advs. with Ms. Hiba  
Jamal, PCS

**ORDER**

**CA-765(PB)/2019**

For the reasons stated in the application, the delay of 14 days  
in filing of second motion petition is condoned.

CA-765(PB)/2019 stands disposed of.

**CP No. (CAA)-43(PB)/2019**

Arguments heard. Order reserved.

Sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**